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Title: Suspension of 19 Members from the Service of the House for four consequetive sittings under the provision of the Rule 374A.

HON. SPEAKER: Shri A. Arunmozhithovan, Shri C. Gopalakrishnan, Shri R. Gopalakrishnan, Shri R.P. Marutharajaa, Shri J.J.T. Natterjee, Shri V. Panneerselvam, Shri P.R. Senthilnathan, Shri Jayadev Galla, Shri M. Murli Mohan, Shri M. Venkateswara Rao, Shri Malyadri Sriram, Shri N. Kristappa, Shri Ashok Gajapathi Raju, Shri Ram Mohan Naidu Kinjarappu, Shri Konakalla Narayana Rao, Shri Muthamsetti Srinivasa Rao (Avanthi), Shri J.C. Divakar Reddy, Shri Thota Narasimham, Shrimati Butta Renuka, I warn you that I will name you. I again warn you and I name you now.

You have come to the Well of the House and you are abusing the rules of the House by persistently and wilfully obstructing the business of the House. By your wilful and persistent obstruction, grave disorder is being occasioned.

I am, therefore, constrained to name you under Rule 374A.

Therefore, all those Members whose names I have just read stand automatically suspended from the service of the House for four consecutive sittings in terms of provision of Rule 374A. They may forthwith withdraw from the precincts of the House.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

**12 09 hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

**14 00 hrs**

*The Lok Sabha re-assembled at Fourteen of the Clock.*

*(Hon. Speaker in the Chair)*

*At this stage, Shri Jayadev Galla, Shri R.P. Marutharajaa and some other hon. Members came and stood on the floor near the Table.*

*...(Interruptions)*

HON. SPEAKER: I have expelled all of you. Please leave the House.

*...(Interruptions)*

HON. SPEAKER: Shri P. Ravindra Babu, I again warn you also. Shri P. Ravindra Babu, you have come to the Well of the House and you are abusing the rules of the House by persistently and wilfully obstructing the business of the House. By your wilful and persistent obstruction, grave disorder is being occasioned. I am, therefore, constrained to name you under Rule 374A.

Therefore, you stand automatically suspended from the service of the House for four consecutive sittings in terms of provision of Rule 374A. You may forthwith withdraw from the precincts of the House.

... (*Interruptions*)

HON. SPEAKER: Shri S. Kesineni, I am warning you please that I will name you. Shri S. Kesineni, I again warn you. You have come to the Well of the House and you are abusing the rules of the House by persistently and wilfully obstructing the business of the House. By your wilful and persistent obstruction, grave disorder is being occasioned.

I am, therefore, constrained to name you under Rule 374A.

Therefore, you stand automatically suspended from the service of the House for four consecutive sittings in terms of provision of Rule 374A.

Now, all of you please withdraw from the precincts of the House.

... (*Interruptions*)

HON. SPEAKER: Now, the House stands adjourned to meet on Friday, the 4<sup>th</sup> January, 2019 at 11.00 a.m.

**14 03 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock on Friday, January 4, 2019/Pausa 14, 1940 (Saka).*

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\* Unstarred Question Nos. 3681, 3687, 3713, 3733, 3744, 3746, 3752, 3764, 3771, 3774, 3779, 3781 and 3880 were deleted due to suspension of Members from the services of the House under Rule 374 A.